

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/1999/ 6739 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Abdul Hakim,
District and Sessions Judge,
Karbi Anglong, Diphu,
Assam.

Dated Guwahati the 17th December, 2021.

Sub: **Winter vacation with Station leave permission.**

Ref:- Your letter No.DJKA/7191/2021 dtd 16.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **winter vacation from 24.12.2021 till 31.12.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 23.12.2021 till the morning of 03.01.2022**, before Court hours.

Further, the Assistant Sessions Judge and Civil Judge, Karbi Anglong, Diphu and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/1999/6740-41 /A, dated 17.12.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
17/12/21
JT.REGISTRAR (VIGILANCE)
[Signature]